

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 06.04.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 108/2022 IA No. 243,244 & 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad V Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Adithya Reddy	
2.	Comp App (AT)(CH)(Ins) No. 110/2022	Radico Khaitan Ltd V Mr. Shivadutt Bannanje & 5 Ors	N.P. Vijay Kumar	
3.	Comp App (AT)(CH)(Ins) No. 111/2022 & IA No. 255/2022	Jain Irrigation Systems Ltd V Hemant Sharma, Liquidator	Manjula Devi	
4.	Comp App (AT)(CH) No. 21/2022 & IA No. 211 & 212/2022	T.R. Dhinakaran & 6 Ors V Shri Ramalinga Mills P Ltd & 3 Ors	Gowtham Kumar Athiban Vijay	
5.	Comp App (AT)(CH) No. 24/2022 & IA No. 242/2022	Vishnukant Gupta V RBG Financial Services P Ltd & 6 Ors	Arun C. Mohan	
6.	Comp App (AT)(CH) No. 25/2022 & IA No. 256,257 & 258/2022	Ravindranath GE Medical Associates V Dr. Ravindranath Kancherla & 13 Ors <b>With</b>	Arun Karthik Mohan	
7.	Comp App (AT)(CH) No. 26/2022 & IA No. 259,260 & 261/2022	Gleneagles Development Pte Ltd V Dr. Ravindranath Kancherla & 13 Ors	Arun Karthik Mohan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
8.	Comp. App (AT)(CH)(Ins) No. 293/2021 & IA no. 625/2021	Thomas George V K. Easwara Pillai RP & 6 Ors	Pradeep Joy Avinash Krishnan Ravi	S. Sethuraman R1 B. Dhanraj Liquidator R2, R5, R6 & R7 Served R3 & R4 Notice Returned
9.	Comp. App. (AT)(CH)(Ins) No. 196/2021	Srinivasa Rao Idupulapati V ISR Infra Private Limited & Anr	Ramalingam & Associates	JVL Bharathi R1 Ananda Gomathi R2
10.	Comp App (AT)(CH)(Ins) No.150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	Anirudh Krishnan	S. Satyanarayanan R1 Nivedita Bhaskaran R2
11.	Contempt Appln No.1/2021 In Comp App (AT) (CH) (Ins) No. 155/2021	Agrawal Structure Mills P Limited V Rajesh Chillale <b>WITH</b>	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju
12.	Comp App (AT)(CH)(Ins) No.155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju
13.	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd V Regen Powertech Pvt Ltd & 2 Ors	B. Dhanaraj K. Parvathi	AG Sathyanarayanan Caveator for R2

14.	Comp.App (AT) (CH) (Ins) No.93/2022 & I.A. No.215/2022	L&T Infra Investments Partners V ReGen Powertech Pvt Ltd & 2 Ors	Cibi Vishnu	
15.	Comp.App (AT) (CH) (Ins) No.94/2022 & I.A. No.220/2022	GiriRaj Enterprises V ReGen Powertech Pvt. Ltd & 2 Ors	Viruksham Legal	
16.	Company Appeal (AT) (CH) (Ins.) No. 100 of 2022 & IANo.229/2022	Bennet Property Holdings Company Ltd V The Liquidator, of Biodiversity Conservation (India) Pvt Ltd.	Poovayya & Co.	

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	Comp.App (AT) (CH)(Ins) No.83/2022 &I.A.No.164,165 & 166 /2022	K.S.Sreenivasan V T.Udayakumar, Ex-Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors. <b>WITH</b>	Akshaya Manoharan (P.H.Aravind Pandian)	Imayavaramban
18.	Comp App (AT)(CH)(Ins) No. 53/2022 (IA No. 104,105 &106/2022)	K.S. Srinivasan V T. Udayakumar, Ex. Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors.	Akashya Manoharan	Ramalingam & Associates Caveator for R3
19.	Comp App (AT) (CH)(Ins) No. 61/2021 in IA Nos. 136, 137, 138, 477 & 488 / 2021	N.V.Ramaraju V Rajkumar Ralhantar RP of Leo Meridian Infrastructure Projects & Hotels Ltd.	P.H.Aravind Pandian for Avinash Krishnan Ravi G.S.Rama Rao Harshini Jyothi raman	R-1/Satish Parasaran for Krishna Ganshi  R-2/S.Satyanarayana

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

**CELL : 99402 25692**

2.Court Officer - **PH No. : 044-2888 0450**